

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501
IB-577/ND/2022

IN THE MATTER OF:

Marsplay Internet Pvt. Ltd.

.....Applicant

SECTION

U/s 59 IBC

Order delivered on 15.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Adv Milind Gautam
For the RoC : Adv. Jyoti Khurana

ORDER

Ld. Counsel for the Liquidator is present and submitted that appeal is still pending before the CIT appeal of the Income Tax Department and therefore, he sought further time for compliance of the direction mentioned in the order dated 03.03.2023. In view of this, list this matter on **09.07.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)